NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 33/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: The Oriental Insurance Co. Ltd.

V/s.

M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Northwan Mali on Behult of Kamal Agrawal
A. R. For. Peterm
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<u>ORDER</u> APPEAL No. 33/58-59/CLB/MB/MAH/2013

- An Adjournment Application on behalf of the Petitioner is placed on record. No one is present from the other side. As per the Application seeking adjournment till the end of February, 2017.
- On due consideration, this C.P. is now enlisted for hearing on 2nd
 March, 2017.

30th January, 2017.

M.K. SHRAWAT.
MEMBER (JUDICIAL)